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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA No 137/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Concast Steel & Power Ltd		
Under Section		231		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

L. CS Siddhi Dhandharia  
Practicing Company Secretary  
Applicant

ORDER

Siddhi  
9/10/17.

Ld. Pr. CS for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 20/11/2017.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)